दिखा रहे हैं, जबिक उसमें पब्लिक का सारा पैसा जा रहा है। मैं जानना चाहता हूं कि इसके बारे में कार्यवाही क्यों नहीं की जा रही है और जो वहां पर इन्वेस्टमेंट्स हुए हैं, उनकी इन्क्वायरीज़ में क्या डेवलपमेंट हुआ है?

SHRI PRANAB MUKHERJEE: Sir, there are certain irregularities which are being looked into, particularly, relating to some complaints received that there are investments, so far as IPL is concerned, from outside. Those are being looked into by the Enforcement Directorate, because those are the criminal activities like money laundering, etc.

So far as this question is concerned, it is relating to income tax exemption and income tax assessment. As I have already indicated that so long as the BCCI, the parent body, was enjoying the exemption from the income tax, the assessment was not made. But, after they lost their registration and lost exemption i.e., from 2007-08 onwards, we have charged partly and we have received partly and further proceedings will take place. Assessment for the year 2009-10 will take place.

So far as the criminal activities and other areas are concerned, relevant laws and agencies are looking into it.

Status of PMGSY and NRRDA

- *385.DR. PRABHAKAR KORE: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the present status and actual outcome of the Pradhan Mantri Gram Sadak Yojana (PMGSY) and the National Rural Road Development Agency (NRRDA) in the years 2009-10 and 2010-11;
- (b) whether the funds amounting to Rs. 18,500 crore, allocated for the Yojana have been duly utilized; and
 - (c) if so, the details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) to (c) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a Centrally Sponsored Scheme to provide road connectivity to eligible unconnected habitations in rural areas of the country. National Rural Road Development Agency (NRRDA) is an autonomous body under the control of Ministry of Rural Development to provide technical assistance to the Ministry in implementation of the Scheme.

Since inception of the Scheme and till June, 2011, a total of 3.28 lakh km road length (including upgradation) has been completed and an expenditure of Rs.83,788 crore has been incurred. The outcome during the year 2009-10 and 2010-11 was as under:

Year	Length completed (km)	
	New Connectivity	Upgradation
2009-10	24,662	35,454
2010-11	21,355	23,753

DR. PRABHAKAR KORE: Sir, part (b) of the question is, 'whether the funds amounting to Rs. 18,500 crores allocated for the Yojana have been duly utilized.' इसका तो जवाब ही नहीं दिया है। Always this is the practice. So, I want your protection. When we ask a question, the Minister concerned has to give reply to each part of the question. This is the second time that the hon. Minister has not given a proper reply.

MR. CHAIRMAN: All right, this is not the question.

DR. PRABHAKAR KORE: So, I request the hon. Minister to first clarify this and then I will ask my supplementary.

श्री प्रदीप जैन: माननीय सभापित महोदय, मैं आपके माध्यम से सम्मानित सदस्य को बताना चाहता हूं कि उन्होंने प्रश्न पूछा था और निश्चित रूप से उनकी भावना थी कि विकास के लिए प्रधानमंत्री ग्राम सड़क योजना में कितनी धनराशि आबंटित की गई, जो 18500 करोड़ रुपये की धनराशि है, वह प्रधान मंत्री ग्राम सड़क योजना की धनराशि नहीं है। इसका जो उत्तर दिया गया है, क्योंकि 20000 करोड़ रुपये की धनराशि इस वर्ष के लिए निर्धारित की गई है, पिछले वर्ष 22399 करोड़ की धनराशि निश्चित की थी। 18500 करोड़ रुपये की धनराशि के बारे में सम्मानित सदस्य ने जो जानकारी मांगी है, उसके बारे में, मैं बताना चाहता हूं कि यह फिगर्स, नाबार्ड के द्वारा विगत चार वर्षों में जो धनराशि आबंटित की गई, यह वह धनराशि है।

डा. प्रभाकर कोरे: सर, सवाल का जवाब नहीं आया है। ...(व्यवधान)...

MR. CHAIRMAN: Please ask your second supplementary ...(Interruptions)...

श्री प्रदीप जैन: माननीय सभापित महोदय, माननीय सदस्य ने क्वेश्चन किया था कि वर्ष 2009-10 और 2010-11 PMGSY और राष्ट्रीय ग्रामीण सड़क विकास अभिकरण की वर्तमान स्थिति और इनकी वास्तविक उपलब्धियां क्या रही हैं, जो वर्तमान की स्थिति है, उसके संबंध में मैंने बताया कि इसमें धनराशि इस वर्ष 4522 करोड़ रुपये आबंटित की। जो अभी आप पूछना चाह रहे थे, हमने उसका जवाब दिया है। ...(व्यवधान)...

श्री सभापतिः प्लीज, प्लीज। ...(व्यवधान)...

श्री प्रदीप जैन: सर, वर्तमान में 20000 करोड़ रुपये का बजट है, जिसमें से 4522 करोड़ रुपये की धनराशि जून तक आबंटित की गई है। ...(व्यवधान)...

MR. CHAIRMAN: Shrimati Viplove Thakur. ... (Interruptions)...

DR. PRABHAKAR KORE: My second supplementary, Sir. ... (Interruptions)...

MR. CHAIRMAN: You have already put second supplementary question. ...(Interruptions)... आपने दो सवाल पूछे हैं।

डा. प्रभाकर कोरे: नहीं सर, मैंने (b) का क्लेरिफिकेशन पूछा है। ...(व्यवधान)...

श्री सभापति: एक मिनट।...(व्यवधान)... आप बैठ जाइए, जरा बैठ जाइए।

डा. प्रभाकर कोरे: सर, मैंने (b) का क्लेरिफिकेशन पूछा है। अभी मेरा second question रहता है।। have not put my second supplementary question.

MR. CHAIRMAN: Okay, I will give you the benefit of doubt.

DR. PRABHAKAR KORE: Sir, I would like to know whether there is any agency to oversee the quality of the roads because whatever roads have been built since 2002, they are no more at some of the places. There are no roads. So, is there any agency to oversee the quality of roads?

SHRI JAIRAM RAMESH: Mr. Chairman, Sir, the Pradhan Mantri Gram Sarak Yojana is one of the most successful rural development programmes that have been introduced in our country. It is wrong to say that roads have been built and, now, they do not exist. It is completely wrong to say this.. The hon. Member comes from the State of Karnataka, which has an outstanding track record of rural-road connectivity. So, I am surprised that he is making this comment. There are multiple layers of quality control that are built into the Pradhan Mantri Gram Sarak Yojana. It is true that over the last eleven years, since this programme was started in the year 2000, we have been able to cover only about sixty per cent of the eligible habitations. There are a large number of habitations remaining to be connected, particularly in Jharkhand, Chhattisgarh, Orissa, Bihar, Uttar Pradesh and Madhya Pradesh. We are trying to accelerate the pace of implementation of the Pradhan Mantri Gram Sarak Yojana. There will, undoubtedly, be complaints because of the fact that the maintenance of these

roads, which are built, is the responsibility of the State Governments. And, the State Governments are quite often not in a position to bear this expenditure. But I do want to challenge the statement of the hon. Member that the money has been spent and no roads are visible. This is one programme where all hon. Members can take satisfaction that the expenditure is actually taking place on the ground.

श्रीमती विष्नुव ठाकुर: महोदय, मैं माननीय मंत्री जी से जानना चाहती हूं, जैसा कि इन्होंने अपने उत्तर में कहा कि ये स्टेट्स हैं, जो maintain करती हैं, क्या यह सच है कि सड़क बनने के पांच साल बाद तक, जिस contractor को वह सड़क दी जाती है, वही उसकी देख-रेख करता है और उसकी ही जिम्मेदारी है कि वही उस सड़क की maintenance करेगा? क्या यह काम पूरा हो रहा है? चूंकि यह प्रधानमंत्री ग्रामीण सड़क योजना है, इसलिए इसके लिए पैसा सेन्टर से जाता है। यह मैं जानना चाहती हूं कि क्या सेन्टर ने या इनके मंत्रालय ने कोई ऐसा प्रावधान रखा है कि उन contractors के ऊपर pressure डालकर उसकी maintenance करवाई जाए?

SHRI JAIRAM RAMESH: Mr. Chairman, Sir, as I have already mentioned, the primary responsibility of doing the maintenance lies with that of the contractor who is appointed to build the roads, in the first place. The responsibility of the Central Government is to make available money for providing road connectivity, that is, building the roads. We also have an upgradation component in the programme.

But the primary focus of this programme is to provide new connectivity to the habitations that do not have all-weather roads. Now, the responsibility of maintenance is that of the contractor who has been appointed by the State Government. It is for a period of five years. But I am sure the hon. Members will agree with me that the Central Government cannot take upon itself the primary responsibility of maintaining rural roads, let alone State roads and National Highways. So, I think, the objective of the programme, the Centre takes the responsibility for providing financial assistance for creating the connectivity and the State takes upon itself the responsibility through the contractor for maintaining these roads is a sound principal that should be adopted in perpetuity, as far as the roads are concerned.

SHRI M. VENKAIAH NAIDU: Sir, when this programme was launched it was scheduled that villages up to 1,000 population would be completed up to 2007 and villages up to 500 population would be completed by the year 2012. What is the present status? What is the schedule of the

Ministry to complete the remaining unconnected villages across the country? Do you have any schedule or time-table in this regard?

SHRI JAIRAM RAMESH: Sir, when this Programme was launched in December, 2000, about 1,36,500 habitations were eligible. Habitations that are above a population of 1000 in the plain areas and 500 in the rest of the country, like deserts, tribal areas and other special category areas are to be connected. Sir, out of these 1,36,500 eligible habitations, projects for about 1,09,000 habitations have been sanctioned, and about 79,000 habitations have actually been connected. As a proportion of the original habitations we have covered about 60 per cent of the habitations. Your question is: How long will it take to complete the balance? The problem in the PGSY, which I must point out, is that although the Programme was launched in the year 2000, substantial funding was forthcoming only in the last 4-5 years. For the first four years, - I am not making a political point, hon. Member, I am just stating a factual reality - the level of funding was at the level of about Rs. 2,500 crores. Then in the next 3-4 years, it increased to about Rs. 4000 or Rs. 6000 crores. It is only in the last 4-5 years that we have been able to substantially up the budget for the Pradhan Mantri Gram Sadak Yojana. And, this year, it is Rs. 20,000 crores. So, on the basis of this year's allocation, we will complete the original objectives by the year 2017. Sir, this is not a satisfactory state of affairs. Based on the 2001 Census, we will cover the connectivity targets only by the year 2017. I have made a special mention of this in the recently held meeting of the full Planning Commission that we should complete all PGSY targets, based on the 2001 Census, by the year 2014. We are trying our best to find the additional resources and I am hopeful that very soon the Government of India will extend the support to ensure that all 1,36,500 habitations would have all-weather connectivity by the year 2014.

प्रो. एस.पी. सिंह बघेल: सभापित जी, यह प्रधानमंत्री ग्रामीण सड़क योजना, राजीव गांधी ग्रामीण विद्युतीकरण योजना और सर्व शिक्षा अभियान की बात है। सड़क नीति बन गई, बिजली नीति बन गई, शिक्षा नीति बन गई और जल के बारे में भी आबादी के अनुसार नीति बन गई है। प्रधान मंत्री ग्रामीण सड़क योजना के नियम थे कि 1000 की आबादी हो, unconnected हो और उसकी दूरी 500 मीटर से कम न हो। इसी दौरान यह हुआ कि यह शुरू में तो ठीक चला, 1000 से 900 पर आए, 800 पर आए, 700 पर आए, फिर अचानक यह योजना बना दी कि

एक कस्बे से दूसरे कस्बे वाली सड़क, जो टूट गई थी, उसका मरम्मतीकरण करने लगे। एक तरफ खुरदरी सड़क को चिकना बनाने लगे, दूसरी तरफ आपने उन आबादियों को टोटली छोड़ दिया, जहां पर किसी भी प्रकार की सड़क नहीं है। चाहे जन प्रतिनिध हो, सरकार हो, राज्य की सरकार हो या केंद्र की सरकार हो, हम सभी लोगों का यह दायित्व है कि जहां पर भी आबादी है, जहां लोग रहते हैं, उनकी जो भी आबादी हो, वह आबादी भी बिजली, पानी, नाली, खडंजा मांगती है। जब हम नीचे आ रहे थे, तब आपने अचानक बीच में बड़ी सड़कों का मरम्मतीकरण किया था। मेरा दूसरा प्रश्न यह है कि हमारे राज्य में और पूरे देश में बाढ़ के समय नदियां उफनती हैं और बाढ़, गाद, तारकोल की सड़क और पानी का बैर होता है। बाढ़ के समय ये सारी सड़कें टूट जाती हैं। क्या आपकी ऐसी कोई योजना है कि उत्तर प्रदेश में गंगा, यमुना, बेतवा, गंडक, कोसी या सारे देश की नदियों के किनारे जो गांव बसे हैं, वहां तारकोल की सड़क की जगह टोटल आर.सी.सी. की सड़क बनाने की योजना है? अगर आप आर.सी.सी. की सड़क दे देंगे तो कई साल तक मरम्मत नहीं करनी पड़ेगी। अगर आप तारकोल की बनाएंगे तो हर साल मरम्मत करनी पड़ेगी। 2011 की जनगणना के अनुसार 200 की आबादी वाले गांव, जिसको गांव में मजरा और आपकी अंग्रेजी में हेमलेट कहते हैं, क्या आपका हेमलेट को भी जोड़ने का विचार है?

SHRI JAIRAM RAMESH: Sir, as I have explained, the original objective of the Programme was based on connecting all habitations with a population of 500 in the normal plain areas and 250 in the other areas. Now, it is possible, Sir, given the pattern of habitations in the country that there are large clusters of people who will get left out. But we have to make a beginning somewhere. We have made a beginning based on 500 and 250 classification. We have made substantial progress in this area.

Sir, as far as the point that the hon. Member has made - he has raised the question particularly in the context of Uttar Pradesh - I might mention here that we have faced large number of problems in some of these States, particularly, in Uttar Pradesh and Bihar. Bihar is the only State in the country in which we sanctioned the roads without a core network being finalized and frozen. I am hoping that we would be able to solve this problem very soon. In the case of Uttar Pradesh also, Sir, we have had some practical problems on the ground. But we have introduced substantial variations and innovations in our programme. For example, we have introduced the financing of bridges as part of the *Pradhan Mantri Gram Sadak Yojana*. In the Naxalite-affected districts, particularly, the sixty Naxalite-affected districts of which Sonbhadra is one in Uttar Pradesh, we have given special dispensation. But I am sure that the hon. Member will appreciate the fact that the resources are

limited. We have to ensure that the basic objective of the Programme which is '500 population in the plains areas and 250 population in all other areas', which was the original objective in the year 2000, is met sooner rather than later, and I am hoping it by 2014.

MR. CHAIRMAN: Question No. 386. ... (Interruptions)...

श्री नरेश चन्द्र अग्रवाल: माननीय सभापति जी,

श्री सभापति: आप अपनी जगह पर भी नहीं बैठे हैं, आप वहां से प्रश्न नहीं पूछ सकते हैं। क्वेश्चन नं. 3861

वैद्यनाथ समिति द्वारा की गई संस्तुतियों का कार्यान्वयन

- *386. सुश्री अनुसुइया उइके : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या अल्पकालीन सहकारी ऋण ढांचे में सुधार किए जाने हेतु वैद्यनाथन समिति-१ का गठन किया गया था और क्या उक्त समिति ने अपनी संस्तुतियां प्रस्तुत कर दी हैं;
 - (ख) यदि हां, तो उनका ब्यौरा क्या है;
- (ग) क्या वैद्यनाथन समिति-2 ने दीर्घकालिक सहकारी ऋण ढांचे में सुधार किए जाने के संबंध में भी अपनी संस्तुतियां प्रस्तुत कर दी हैं;
 - (घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है;
 - (ङ) सरकार ने वैद्यनाथन समिति-2 द्वारा की गई संस्तुतियों पर अब तक क्या कार्रवाई की है; और
 - (च) क्या सरकार इन संस्तुतियों को कार्यान्वित किए जाने पर विचार करेगी और यदि हां, तो कब तक?

वित्त मंत्री (श्री प्रणब मुखर्जी): (क) से (च) विवरण सदन के पटल पर रख दिया गया है।

विवरण

(क) से (च) भारत सरकार ने ग्रामीण सहकारी ऋण संस्थाओं को सुदृढ़ करने के लिए, वर्ष 2004 में प्रो. ए. वैद्यनाथन की अध्यक्षता में एक कार्यदल का गठन किया था। अल्पाविध सहकारी ऋण संरचना (एसटीसीसीएस) संबंधी कार्यदल की रिपोर्ट में मोटे तौर से निम्नलिखित सिफारिशें की गई थी। (i) एसटीसीसीएस के लिए एक वित्तीय पैकेज तैयार किया जाए जिसमें संचित हानियों और पीएसीएस (प्राथमिक कृषि सहकारी समितियां) सहित सभी सहकारी संस्थाओं को 7% के न्यूनतम जोखिम पूंजी आस्ति अनुपात (सीआरएआर) पर लाने के लिए सहायता देना शामिल हो, (ii) तकनीकी सहायता जिसमें वित्तीय प्रबंधन कौशल में सुधार करने के लिए प्रशिक्षण एवं क्षमता निर्माण की लागत शामिल हो, (iii) कंप्यूटरीकरण और (iv) कानूनी एवं संस्थागत सुधार।